

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6981
ANSWERED ON:07.05.2010
GENERAL POOL QUARTERS
Gaikwad Shri Eknath Mahadeo

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the General Pool quarters of Directorate of Estates are interchangeable with those General Pool quarters placed in the Departmental Pools;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) whether the General Pool quarters are taken back by the Directorate of Estates from the Departmental pools, for augmenting the housing stock in the General Pool; and
- (d) If so, the details of Departmental pools quarters which have been taken back in the General pool during the last three years, type-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) & (b): No Madam, General Pool quarters of Directorate of Estates are generally not inter-changeable with those in departmental pools. Quarters are placed in different pools for specific allotment to their respective eligible employees. Their inter-changeability would defeat the very purpose of such pools which cater to the specific need of employees belonging to a particular pool.
- (c) & (d): Yes, Madam. Some General Pool quarters have been taken back by Directorate of Estates from departmental pools for augmenting the housing stock in General Pool. Details of the same during the last three years (type-wise) may be seen as per annexure.